

notice due to penicillin and other antibiotics ?

The Minister of State in the Ministry of Health and Family Planning, and Works, Housing and Urban Development (Shri B. S. Murthy) : (a) and (b). The allergic reaction of penicillin in the human body was already known. Instructions had already been issued to the effect that all patients requiring penicillin injections and who have not had such injections before, were given a skin sensitivity test before administering injections. The Medical Officers have also been instructed that injections of penicillin should not be administered without anti-histamines, adronalin and stimulants for parenteral use being kept immediately handy.

(c) No such statistics have been maintained.

COMMITTEE ON DECORATION OF PUBLIC BUILDINGS

6031. Shri Baburao Patel : Will the Minister of Health and Family Planning and Works, Housing and Urban Development be pleased to state :

(a) the important suggestions made by the Committee appointed by his Ministry for "decoration" of public buildings from time to time and how many of them were actually carried out ;

(b) the total cost of "decorations" during the last three years and the number of buildings which were decorated, names of artists, sculptors and painters engaged for this work and the money spent on each ;

(c) whether there is a suggestion that ugly murals and meaning less mosaics should be removed from the public buildings and replaced by something better and of more lasting value ; and

(d) the cost of carrying out this suggestion; if not, reasons therefor ?

The Minister of Health and Family Planning and Works, Housing and Urban Development (Shri K. K. Shah) : (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

RESERVATION OF AGENCIES IN INDIAN OIL AND ITS PRODUCTS FOR SCHEDULED CASTES

6032. Shri Ram Charan :
Shri Onkarlal Bohra :

Will the Minister of Petroleum and Chemicals and Mines and Metals be pleased to state :

whether Government will give active consideration to reserve some percentage of agencies in Indian Oil and its products to Scheduled Castes in order to encourage them in business and share the economic betterment for the community ?

The Minister of State in the Ministry of Petroleum and Chemicals and Mines and Metals (Shri D. R. Chavan) : The new scheme introduced by the Indian Oil Corporation from November 24, 1969 for awarding dealerships for pumps, Kerosene, LDO, and Indane Gas to unemployed local young engineering and other graduates coming from the low income group families provides for weightage for members of the Scheduled Caste and Scheduled Tribes.

TAX EVADERS IN HARYANA

6033. Shri Ram Kishan Gupta : Will the Minister of Finance be pleased to state the number of tax evasion cases involving tax evasion of more than Rupees one lakh registered so far in Haryana with the names and addresses of the persons concerned ?

The Minister of State in the Ministry of Finance (Shri P. C. Sethi) The year for which the information is sought has not been specified by the Hon'ble Member. The collection of information for all past years will involve considerable time and labour.

DISPLAY OF HOARDINGS FOR 'NIRODH' IN DELHI

6034. Shri R. K. Birla Will the Ministry of Health and Family Planning and Works, Housing and Urban Development be pleased to state :

(a) whether it is a fact that hoardings for Nirodh-3 for 15 paise- are put up in Delhi ;

(b) whether it is a fact that the displaying of such hoardings and other advertisements concerning the family planning programme put very bad effect on the school-going children ; and

(c) if so, the steps being taken by Government to make the family planning programme through some other channels and not through hoardings ?

The Minister of Health and Family Planning and Works, Housing and Urban Development (Shri K. K. Shah) :

(a) Yes.

(b) No. The Government has not received any report showing that Nirodh hoardings are having any bad effect on the school-going children.

(c) Does not arise.

महाराष्ट्र तथा मध्य प्रदेश में शक्तिचालित करघों के मालिकों को दिया गया ऋण

6035. श्री गं० च० बीक्षित : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि महाराष्ट्र राज्य में बैंकों के राष्ट्रीयकरण के बाद एक शक्तिचालित करघा मालिक को 2,250 रुपये प्रति करघा ऋण दिया गया है जब कि मध्य प्रदेश के बुरहानपुर नगर में एक शक्तिचालित करघा मालिक को 700 रुपये अथवा 750 रुपये प्रति-करघा ऋण दिया गया है; और

(ख) यदि हाँ, तो इसके क्या कारण हैं ?

वित्त मंत्रालय में राज्य मंत्री (श्री प्र० चं० सेठी) : (क) और (ख). सरकार मामले पर विचार कर रही है ।

मध्य प्रदेश में केन्द्रीय औद्योगिक परियोजनाएं

6036. श्री गं० च० बीक्षित : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) योजना आयोग ने मध्य प्रदेश में किन-किन केन्द्रीय औद्योगिक परियोजनाओं के विस्तार के लिये अनुमति दी है;

(ख) इन परियोजनाओं पर अब तक कुल कितनी राशि खर्च की गयी है; और

(ग) इन परियोजनाओं के पूरा होने पर क्या लाभ होने की आशा है ?

वित्त मंत्रालय में राज्य मंत्री (श्री प्र० चं० सेठी) : (क) और (ख). केन्द्रीय सरकार के औद्योगिक उद्यमों में से मध्य प्रदेश स्थित निम्नलिखित योजनाओं के क्रियान्वयन, पूर्ति और विस्तार के सम्बन्ध में निवेश के लिए चौबीस पंचवर्षीय आयोजना के मसौदे में व्यवस्था की गयी है :—

- (i) भिलाई इस्पात संयंत्र, भिलाई
- (ii) हैवी इलेक्ट्रिकल्स (इण्डिया) लिमिटेड, भोपाल
- (iii) नेशनल न्यूजप्रिंट ऐण्ड पेपर मिल्स लिमिटेड, नेपालगर
- (iv) भारत एल्यूमिनियम कम्पनी लिमिटेड (कोरवा एकक)
- (v) सीमेंट कारपोरेशन आफ इण्डिया (मन्धर स्थित सीमेंट का कारखाना)
- (vi) फर्टिलाइजर कारपोरेशन आफ इण्डिया (कोरवा) स्थित उर्वरक एकक

बिलकुल हाल के वर्ष में जिसकी सूचना उपलब्ध है अर्थात् 31 मार्च, 1969 तक, उपर्युक्त परियोजनाओं पर हुए कुल व्यय की रकम 475 '7 करोड़ रुपये थी ।

(ग) इन योजनाओं से सामान की उपलब्धि बढ़ेगी, रोजगार की व्यवस्था होगी, प्रदेश के विकास को बढ़ावा मिलेगा और सामान्य रूप में राष्ट्रीय अर्थ-व्यवस्था सुदृढ़ होगी ।

मध्य प्रदेश द्वारा जमा राशि से अधिक राशि निकालना

6037. श्री गं० च० बीक्षित : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश सरकार ने भारतीय रिजर्व बैंक से अनुरोध किया था कि उसे जमा राशि से अधिक राशि निकालने की अनुमति दी जाये;

(ख) यदि हाँ, तो उन्हें कितनी राशि अधिक निकालने की अनुमति दी गयी है; और